

HIGH COURT OF CHHATTISGARH, BILASPUR

ORDER

No. 07 /
II-14-1/2018 (Asstt. Prog.)

Bilaspur, dated: 08 February, 2021

In view of his application dated 02.12.2020, the appointment of Shri Anupam Dungdung to the post of Assistant Programmer, made vide Registry order no. 82 (App.) dated 20.11.2020, is hereby cancelled.

By Order of Hon'ble the Chief Justice

Sd/-
(Deepak Kumar Tiwari)
Registrar General

Endt. No. 1896 /
II-14-1/2018 (Asstt. Prog.)

Bilaspur, dated: 08 February, 2021

Copy forwarded to: -

1. P.S. to the Registrar General, High Court of Chhattisgarh, Bilaspur,
2. Registrar (I.&E./S. & A. Cell), High Court of Chhattisgarh, Bilaspur,
3. Additional Registrar (Judl./DE & E/Adm.), High Court of Chhattisgarh, Bilaspur,
4. I/C Registrar (Computerization)-cum-C.P.C., High Court of Chhattisgarh, Bilaspur – with a request to get it be uploaded in the website of High Court of Chhattisgarh, Bilaspur,
5. Accounts Officer, High Court of Chhattisgarh, Bilaspur,
6. Assistant Registrar (Accounts/Estt.), High Court of Chhattisgarh, Bilaspur,
7. **Shri Anupam Dungdung**, Computer Programmer, High Court of Chhattisgarh, Bilaspur,

for information/ necessary action.

Deepak Tiwari
08.02.2021
(Deepak Kumar Tiwari)
Registrar General